## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A.<br>No.   | T.P. No. | Purpose        | Section  | Name of the Parties<br>M/s. / Mr. |
|---------------------------|----------|----------------|----------|-----------------------------------|
| CP(CAA)<br>No.58/BB/ 2017 | -        | For<br>hearing | 230/ 232 | Textron India Pvt. Ltd. & Another |

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. Ajai. P. Johnson tor putationers
SpJ Legal
2. Bamod Kymar for o. L

## ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is present. Counsel for Petitioner has filed common synopsis. Counsel reported that, he has filed amended scheme. Therefore, matter is listed for orders on 15/02/2018.

Member (T)

Member (J)